## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/ (IB)/2017

NAME OF THE PETITIONER(S)

: ZEE ENTERTAINMENT ENTERPRISES LTD

NAME OF THE RESPONDENT(S)

: TANJARA TRADING PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

gamar Kumar

RAJESH RAMINATHAN Counsel by petitioner

## **ORDER**

Counsel representing both the parties are present and stated that the matter is settled. Counsel for respondent has sent post-dated cheques with schedule of payment. Both the counsel prayed time for filing the joint memo of compromise. Time extended at their request. Put up on 11.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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